## NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

**CHENNAI** 

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/30/2016

NAME OF THE PETITIONER(S)

: N.Kannan

NAME OF THE RESPONDENT(S)

: Sri Selvanarayana Packaging P Limited & 8 others

UNDER SECTION

: 235, 237, 397, 398, 399, 402, 403 and 406 r/w Sch XI

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

1. For CIBI VIEHNUL JAMDESP KUMAR.

Ceensal for

2. for J. SATHYANARAYANA PRASAD.

Counsel fer Respondent 7 (Employers Provident Find organization)

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## **ORDER**

Counsel representing both the parties are present. Counsel for R7 filed an affidavit giving a detailed statement of accounts and furnished a copy of the same to the other side. Counsel for petitioner sought time for filing a reply. He is directed to file the reply and furnish the same within 15 days. Both the counsel are directed to submit final arguments on the next date of hearing. Time extended at request. Put up on 21.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)